

the field of agriculture and rural development for not less than three years @ Rs. 5 lakh per annum per NGO for undertaking documentation of farming system at micro level; preparation of audio visual aids; conducting demonstration and training programmes; study tours of farmers; organising farmer scientists interactions at research stations and production and procurement of farm information material. Funds are released by the Directorate of Extension through CAPART as 100 per cent funding from Government of India.

(c) and (d) Details of number of organisations in Uttar Pradesh and other States for which grants-in-aid were released by Department of Agriculture & Cooperation during 1998/99 are as follows:-

Sl. No.	State	No. of Organisations	Amount Sanctioned/ Released (Rs. Lakhs)
1.	Andhra Pradesh	2	10.00
2.	Assam	1	0.75
3.	Bihar	2	10.00
4.	Gujarat	1	0.75
5.	Jammu & Kashmir	1	0.75
6.	Karnataka	2	5.25
7.	Kerala	1	0.75
8.	Madhya Pradesh	2	6.60
9.	Maharashtra	1	0.70
10.	Manipur	1	5.00
11.	Mizoram	1	0.25
12.	Punjab	1	0.75
13.	Tamil Nadu	1	0.75
14.	Tripura	1	5.00
*15.	Uttar Pradesh	7	8.50
16.	West Bengal	2	10.00
17.	NCT Delhi	1	0.25
<b>Total</b>		<b>28</b>	<b>66.05</b>

\* Out of the seven organisations benefited in Uttar Pradesh, six related to bee-keeping and one for extension work.

[English]

### Water Logging in Haryana

3212. SHRI AMAN KUMAR NAGRA : Will the PRIME MINISTER be pleased to state:

(a) whether several thousand hectare of agriculture land has been affected due to water logging in Haryana;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Government to compensate the affected farmers and to solve this menace?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) and (b) As per an assessment made by the Ministry of Agriculture (1984-85), an area of 6.20 lakh hectare is suffering from waterlogging in Haryana. However, the estimation made by the Working Group (1991) constituted by Ministry of Water Resources estimated that an area of 2.49 lakh hectare is waterlogged in irrigation commands in the State.

(c) To solve the problem of waterlogging, Ministry of Water Resources has taken following measures :-

(i) A new component "Reclamation of water logged areas in irrigation commands" has been included under the Centrally Sponsored Command Area Development Programme since 1.4.1996. A Central Grant @ Rs. 6000/- per hectare of half of the expenditure incurred on reclamation, whichever is less, is reimbursed to the States.

(ii) The awareness of this problem is created through training workshops, publishing and circulating relevant material etc.

[Translation]

### Ban on Entry of Indians

3213. SHRI RAMPAL UPADHYAY

SHRI SURENDRA PRASAD YADAV

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware that some Gulf countries have imposed a strict ban and regulation on the recruitment of persons of Indian origin for employment;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to remove the ban on recruitment ?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) No, Sir.

(b) and (c) Do not arise.

[English]

### Suicide by Farmers

3214. SHRI CHANDU LAL AJMEERA : Will the PRIME MINISTER be pleased to state: